## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

## RAJYA SABHA UNSTARRED QUESTION NO. 270 (TO BE ANSWERED ON 08.12.2022)

### ESTABLISHMENT OF CAT BENCH IN VISAKHAPATNAM

#### 270 SHRI RYAGA KRISHNAIAH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is aware that the absence of Central Administrative Tribunal (CAT) bench in Andhra Pradesh causes great inconvenience to many petitioners as they have to travel to Hyderabad in Telangana for resolution of their disputes;
- (b) whether Government is also aware that Visakhapatnam is ideal for a new CAT bench as it has many Central Government offices such as a steel plant, shipping and port trusts, HSL, DCIL, railways, airport, customs, excise, HPCL and LIC, wherein thousands of employees work; and
- (c) whether Government has considered the establishment of a CAT bench in Visakhapatnam, if so, details thereof?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): The Central Administrative Tribunal (CAT) Bench located in Hyderabad continues to serve the central government employees in Telangana and Andhra Pradesh.

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